

Menace of prostitution

3496. DR. MURLI MANOHAR
JOSHI:

SHRI TRILOKI NATH
CHATURVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the Times of India of July 31, 1993 under the caption 'Where prostitution is a way of life'; if so, whether the practice has been known to the Social Welfare Department how long and what steps had been taken to combat the menace;

(b) what steps are proposed to be taken to tackle the problem in the immediate future; and

(c) what is being done or is proposed to be done about the risk of sexually transmitted diseases among the people of this area?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN AND CHILD DEVELOPMENT) (SHRI-MATI BASAVA RAJESWARI): (a) and (b) Yes, Sir. The practice of prostitution among Bancha da and Bedia Communities is prevalent in parts of Mand-sore district and some pockets in Madhya Pradesh. The State Government had formulated a scheme called 'JABALI' during 1992-93 to curb the tendency of prostitution in these communities and their rehabilitation, with the cooperation of voluntary organisations, which envisages;

(i) The opening of Ashram schools for the children of prostitutes and protection homes for their daughters;

(ii) measures for their economic upliftment;

(iii) carrying out media campaigns to generate awareness; and

(iv) providing medical check up and treatment to prostitutes.

An amount of Rs. 12 lakhs have been allocated during 1993-94 by the State Government under the Scheme. A massive awareness generation campaign has been launched in the area.

(c) Under the National AIDS Control Programme, prevention and control of sexually transmitted diseases (STDs), which are one of the major pre-disposing factors for HIV/AIDS transmission, constitutes one of the most significant components of the overall strategy. There are also plans to strengthen the STD Control Programme in the high-risk areas through augmentation of the capabilities of the STD Clinics in such areas. The State Government's plan for this area includes increasing precautions for AIDS through campaign which includes use of publicity literature and video films. ,

Atrocities on SC/ST

3497. SHRI MOHINDAR SINGH KALYAN: Will the Minister of WELFARE be pleased to state:

(a) the number of cases of atrocities on SC/ST in states of U.P., Madhya Pradesh, Bihar and Union Territory of Delhi 1986—1993;

(b) whether trials of the accused in the cases relating to the year 1986—88 have been completed;

(c) if not, the reasons therefor;

(d) whether special courts for the trials of these offences have been established in these States; and

(e) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The number of cases of atrocities committed on Scheduled Castes and Scheduled Tribes in the State of Uttar Pradesh,

Madhya Pradesh, Bihar and UT of Delhi during 1986-1993 is given below:

State	No. of cases Scheduled Castes	Scheduled Tribes	Data for 1993 upto
1. Uttar Pradesh	36507	NI	May, 1993
2. Madhya Pradesh	32227	14157	May, 1993 ;
3. Bihar	6953	1032	December 19
4. Delhi	21	Nil	June 1993 ;

(b) and (c) No Sir. The cases are under different sages of trial in the courts on procedural grounds.

(d) and (e) Yes, Sir. The existing Dist and Sessions courts in these States have been specified as Special Courts for trial of these offences in accordance with the provisions under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 which came into force w.e.f. 30th January, 1990.

उत्तर प्रदेश के स्वयंसेवी कल्याण संगठन

3498. श्री ईश दत्त यादव : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के कितने स्वयंसेवी कल्याण संगठन केन्द्रीय समाज कल्याण बोर्ड से अनुदान प्राप्त कर रहे हैं, उनके नाम क्या हैं और उनका जिलावार ब्यौरा क्या है,

(ख) क्या सरकार इन संगठनों के खातों की लेखा परीक्षा करती है,

(ग) क्या इन संगठनों द्वारा धन-राशि का दुरुपयोग करने के मामले सरकार की जानकारी में आए हैं, और

(घ) यदि हां, तो उनका ब्यौरा क्या है और उन पर क्या कार्यवाही की गई है ?

मानव संसाधन विकास मंत्रालय (महिला और बाल विकास विभाग) में

राज्य मंत्री (श्रीमती वासुधा राजेश्वरी) :
(क) स(घ) सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जाएगी ।

जाली अनुसूचित जाति/अनुसूचित जनजाति प्रमाण-पत्र

3499. श्री राम सिंह राठवा : क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि बहुत अधिक जाली अनुसूचित जाति/अनुसूचित जनजाति प्रमाण पत्र प्रचलन में हैं,

(ख) यदि हां, तो गत तीन वर्षों के दौरान पकड़े गए ऐसे मामलों की राज्यवार संख्या कितनी है,

(ग) क्या सरकार ने इन प्रमाण पत्रों को जारी करने वाले अधिकारियों के कार्यों की समीक्षा की है,

(घ) यदि हां, तो उसका ब्यौरा क्या है ?

कल्याण मंत्री (श्री सीताराम केसरी) : (क) जी, हां ।

(ख) एक विवरण संलग्न है ।
(नीचे देखिये) ।

(ग) और (घ) सभी राज्यों/संघ राज्य क्षेत्रों को समय-समय पर अनुरोध करते हैं ।